

F. No. 14-28/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066



CPIO ID No. 14-28/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Rohit Raj (No. DODEV/R/2019/80780 dated 15.07.2019) **received by transfer from U.S. Ad.1C**, in this office on 23.07.2019, under RTI Act 2005, the information received from **Asst. Registrar (Admin.)**, containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favor of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT New Delhi
Date: 02.08.2019

To,

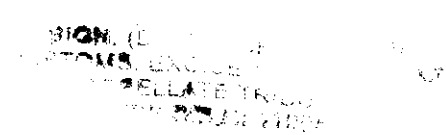
1. Sh. Rohit Raj
Room no. 330, GST Bhawan,
180 Shantipally, Rajdanga Main Road,
Kolkata, West Bangal, Pin-700107

Copy to,

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



2/8/19


SIGN. ()
CUSTOMS, EXCISE &
SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO. 2, R.K. PURAM,
NEW DELHI - 110 066



(4)

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलिय अधिकरण, पश्चिमी खण्ड - २, रामकृष्णपुरम, नई दिल्ली 66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi - 66

Dated: 31.07.2019
I.D. No. 14-28/2019

ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to RTI application Ref. No. DODEV/R/2019/80780 dated 15.07.2019 filed by Sh. Rohit Raj received by transfer from Under Secretary Ad. IC letter dated 23.07.2019 in CPIO I.D. No. 14-28/2019 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the reply sought is as under:-

Bench wise vacancy of LDC for CHSL 2017 reported by this office is as under:

Bench	Vacancy position
Delhi	6
Mumbai	-2
Chennai	2
Kolkata	0
Bangalore	1
Hyderabad	0
Ahmadabad	0
Chandigarh	1
Allahabad	1
Total	9

However, the above mentioned vacancy position is likely to vary as per administrative exigencies, if and when needed.


31.7.19
(Mukesh Gupta)
Assistant Registrar (Admin)

To
CPIO/Accounts Officer, CESTAT, New Delhi





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F. No. 14-28/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-28/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Rohit Raj (No. DODEV/R/2019/80780 dated 15.07.2019) **received by transfer from U.S. Ad.1C**, in this office on 23.07.2019, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **14-28/2019(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 06.08.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.

Encl: As above.


CPIO
CESTAT New Delhi
Date: 23.07.2019

For Compliance to:

1. A.R (Admin.)

Copy to: (For Information)

1. Sh. Rohit Raj
Room no. 330, GST Bhawan,
180 Shantipally, Rajdanga Main Road,
Kolkata, West Bangal, Pin-700107

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

ISSUED
M 23/7/19
NON. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110001

dc


22/7/19



Special Post

F.No. R.20011/110/2019-Ad.1C (CESTAT)
Government of India
Ministry of Finance
Department of Revenue



New Delhi, 17.07.2019

ID:- 14-28/2019

To

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

This Department has received an online RTI application No. DOREV/R/2019/80780 dated 15.07.2019 from Shri Rohit Raj, Kolkata on 17.07.2019. The same is being transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005.

Encl: - As above

Yours faithfully,

(S Bhownick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

Rohit Raj
23/07/19



193297 | 2019 | CESTAT

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

①

Registration Number (पंजीकरण संख्या): DOREV/R/2019/80780
Date of Receipt (प्राप्ति की तारीख): 15/07/2019

Transferred From (से स्थानांतरित): Department of Financial Services on 15/07/2019 With Reference Number : DOFSR/R/2019/50916

Remarks(टिप्पणी): u/s 6(3)

Type of Receipt (रसीद का प्रकार): Electronically Transferred from Other Public Authority
Language of Request (अनुरोध की भाषा): English

Name (नाम): ROHIT RAJ
Gender (लिंग): Male

Address (पता): Room no. 330 , GST BHAWAN , 180 SHANTIPALLY, RAJDANGA MAIN ROAD, KOLKATA, Pin:700107

State (राज्य): West Bengal
Country (देश): India

Phone Number (फोन नंबर): +91-7250287842
Mobile Number (मोबाईल नंबर): +91-7250287842

Email-ID (ईमेल-आईडी): er.yash012@gmail.com

Status (स्थिति)(Rural/Urban): Details not provided
Education Status: Details not provided

Requester Letter Number(निवेदक पत्र संख्या): Details not provided
Letter Date: Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?): No
Citizenship Status (नागरिकता): Indian

Amount Paid (राशि का भुगतान): 0 (Received by Department of Financial Services) (original recipient)
Mode of Payment (भुगतान का प्रकार): Payment Gateway

Request Pertains to (अनुरोध निम्नलिखित संबंधित है): S.Bhomick US(AD.IC)

Information Sought (जानकारी मांगी): KINDLY SEND ME THE STATE/CITY/ZONE WISE VACCANCIES OF LDC IN :CUSTOMS,EXCISE & SERVICE TAX APPELATE TRIBUNAL UNDER SSC CHSL 2017 EXAM

Original RTI Text (मूल आरटीआई पाठ): KINDLY SEND ME THE STATE/CITY/ZONE WISE VACCANCIES OF LDC IN :CUSTOMS,EXCISE & SERVICE TAX APPELATE TRIBUNAL UNDER SSC CHSL 2017 EXAM

17/7
 ASR (कर्म)

